## NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 27.08.2019 NOTICE

Take notice that the matters adjourned vide notice dated 22.08.2019 will be listed in the Court of Chairperson as indicated below:

S. No.	Case No.	Name of the Parties	Original Date of Hearing	Next Date of Hearing
1.	Review Application No. 14 of 2019 in Comp. App. (AT) (Ins) No. 437 of 2018	Ghanashyam Mishra & Sons Pvt Ltd. Vs. Orissa Manganese and Minerals Ltd. & Ors. With	23.08.2019	12.09.2019
2.	Review Application No. 17 of 2019 in Comp. App. (AT) (Ins) No. 444 of 2018	Edelweiss Asset Reconstruction Co. Ltd. Vs. Orissa Manganese and Minerals Ltd.& Ors.	23.08.2019	12.09.2019
3.	Contempt Case (AT) No. 07 of 2019 in Comp. App. (AT) (Ins) No. 552 of 2018	Gandhar Oil Refinery (India) Ltd. Vs. Raghu Rama Krishna Raju& Anr. With	23.08.2019	25.09.2019
4.	Contempt Case (AT) No. 08 of 2019 in Comp. App. (AT) (Ins) No. 553 of 2018	Gandhar Oil Refinery (India) Ltd. Vs. Raghu Rama Krishna Raju & Ors.	23.08.2019	25.09.2019
5.	Competition Appeal (AT) No. 12 of 2018	Karam Chand Thapar& Bros. (Coal Sales) Ltd. Vs. CCI &Ors. With	23.08.2019	27.09.2019
6.	Competition Appeal (AT) No. 13 of 2018	Naresh Kumar & Co. Pvt. Ltd. Vs. CCI &Ors. With	23.08.2019	27.09.2019
7.	Competition Appeal (AT) No. 14 of 2018	Nair Coal Services Pvt. Ltd. Vs. CCI &Ors.	23.08.2019	27.09.2019
8.	Competition App. (AT) No. 17 of 2018	Matrimony.com Ltd. Vs. CCI &Ors. With	23.08.2019	25.09.2019
9.	Competition App. (AT) No. 18 of 2018	Google LLC. &Ors. Vs. CCI &Ors.	23.08.2019	25.09.2019
10.	Competition. App. (AT) No. 82 of 2018	Amit Mittal Vs DLF Ltd & Anr	23.08.2019	27.09.2019

11.	Competition App. (AT)	Samir Agrawal	23.08.2019	24.09.2019
	No. 11 of 2019	Vs.		
		Competition Commission of India		
		& Ors.		

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